

- (ii) the mark was in blank area, that is to say, at the back or entirely in the shaded area; or
- (iii) there were marks against two or more candidates; or
- (iv) there was writing or mark by which the voter can be identified; or
- (v) the ballot paper was mutilated beyond recognition; or
- (vi) the ballot paper was not genuine.

Cement Factory in Maharashtra

81. { **Shri Shivaji Rao S. Deshmukh:**
Shri S. C. Samanta:
Shri M. L. Dwivedi:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether a licence has been granted for the establishment of a cement factory to exploit the limestone deposit in Vidarbha area of the Maharashtra State;

(b) if so, what would be the capacity of production of this plant; and

(c) the proposed site for the location of this plant?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Yes, Sir.

(b) 243,810 tonnes per year.

(c) Ghugus in Chanda district.

Model Library Act

3682. **Shri M. K. Kumaran:** Will the Minister of **Education** be pleased to state:

(a) what are the main recommendations of the Sen Committee Report on Model Library Act;

(b) whether Government have examined the report; and

(c) what action Government have taken on the recommendations of the Committee?

The Minister of Education (Dr. K. L. Shrimali): (a) A statement is attached. [See Appendix IV, annexure No. 89].

(b) The Report along with the Model Library Act is under examination in consultation with the Ministry of Law.

(c) Does not arise.

Heavy Engineering Plant, Ranchi

3683. { **Shri P. C. Borooah:**
Shri Bhagwat Jha Azad:

Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) the progress made in regard to the erection of the following three projects under the Heavy Engineering Corporation Limited, Ranchi:

(i) Heavy Machine Building Project;

(ii) Foundry Forge Project; and

(iii) Heavy Machine Tools Building Plant; and

(b) when the requisite machinery is expected to be received from the Soviet Union and Czechoslovakia?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) and (b). A statement is placed on the Table of the Sabha. [See Appendix IV, annexure No. 90].

Manufacture of Heavy Electrical Equipment in Private Sector

3684. **Shri P. C. Borooah:** Will the Minister of **Steel and Heavy Industries** be pleased to refer to the reply given to Starred Question No. 959 on the 23rd May, 1962 and state:

(a) whether a decision has since been taken to sanction additional capacity for manufacture in private sector of various types of heavy electrical equipment; and